

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.237/13

Wednesday, this the 27th day of March, 2013

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

P.R.Sathyanesa Kurup, Telephone Mechanic
(Under Orders of Compulsory Retirement)
Telephone Exchange, Edappon, Pattoor P.O
Padanilam, Nooranadu – 690 529
residing at Punnooreth House
Erezha North
Chettikulangara, Mavelikkara
(By Advocate Mr.P Nandakumar)

...Applicant

V e r s u s

1. The Chief General Manager, TELECOM
Kerala Circle, Bharat Sanchar Nigam Limited
Thiruvananthapuram – 695 033
2. The General Manager (P&A)
O/o General Manager, Telecom Department
Bharat Sanchar Nigam Limited, Alappuzha – 688 001
3. The Deputy General Manager (P&A)
O/o General Manager, Telecom Departmental
Bharat Sanchar Nigam Limited,
Alappuzha – 688 001
(By Advocate V Santharam) ...Respondents

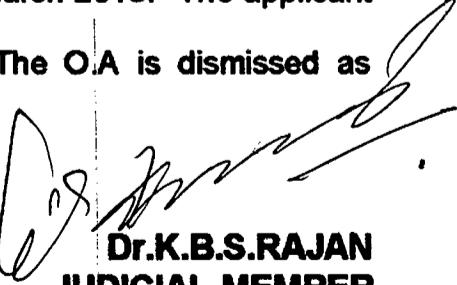
This application having been heard on 27th March 2013 this Tribunal
on the same day delivered the following :-

O R D E R

HON'BLE DR.K.B.S RAJAN, JUDICIAL MEMBER

Counsel for the respondents submits that an appeal filed by the
applicant has been dismissed by an order dated 25 March 2013. The applicant
is permitted to withdraw the Original Application. The O.A is dismissed as
withdrawn with liberty to file a fresh O.A.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER